

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3908**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)**

**DRUG TRAFFICKING**

**3908. SHRI KONAKALLA NARAYANA RAO:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware that drug abuse and trafficking pose a serious threat to everyone and narco business generates the highest illegal fund flows that leads to narco terrorism and if so, the details thereof; and**

**(b) whether it is a fact that the issue poses a serious threat to global security and endangers peace, health and stability in the country and if so, the details thereof and the corrective steps taken by the Government thereon?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): Yes, Madam. Some instances of smuggling of Fake Indian Currency Notes (FICN), illegal arms, ammunition and narcotics, have come to notice in India also. The Government has taken initiatives to prevent drug trafficking and reduce both supply and demand of drugs by**

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**better coordination between enforcement agencies in India and abroad and by demand reduction measures such as awareness/de-addiction programmes. The Government has also promulgated the Money Laundering Act and amended the Unlawful Activities Act to deal with money laundering and terrorism.**

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